

April 08, 2005

The Chairman / Managing Director  
All Indian Scheduled Commercial Banks  
(Excluding RRBs)

Dear Sir,

**PMRY – Cut Off Date for lapsing of sanction for cases sanctioned for the Programme year 2004-05 in Andaman & Nicobar Island**

In view of Andaman & Nicobar Islands being adversely affected by Tsunami and earthquake it has been decided by the Ministry of Agro & Rural Industries, Govt. of India, New Delhi to extend the cut off date for lapsing of sanction and completion of disbursement for the cases sanctioned for the programme year 2004-05 in Andaman & Nicobar Islands from 31.03.2005 to 30.09.2005.

2. You may issue necessary instructions to your Regional /Controlling Offices/ Branches in this regard.

3. Please acknowledge receipt.

Yours faithfully,

(G.P.Borah)  
Deputy General Manager

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